

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

**IN THE MATTER OF:**

Original Application No. 1325/2024

**WITH**

Original Application No. 1326/2024

**WITH**

Original Application No. 1327/2024

Public Action Committee & Ors.

...Applicant(s)

Versus

Union of India & Ors.

...Respondent(s)

**WITH**

Appeal No. 48/2024

Bahadur ke Textile & Knitwear Association

...Appellant

Versus

Punjab Pollution Control Board & Ors.

...Respondent(s)

**WITH**

Appeal No. 20/2025

Bahadur ke Textile & Knitwear Association

...Appellant

Versus

Punjab Pollution Control Board & Anr.

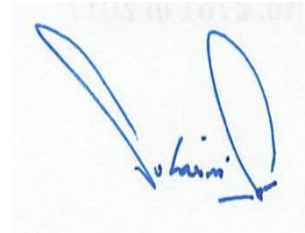
...Respondent(s)

N.D.O.H. – 20.04.2026

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**THROUGH**



New Delhi  
Date: 17.04.2026

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# 720

Interim report in compliance to the decisions of personal hearing dated 05.12.2025 of Common Effluent Treatment Plant (CETP) at village Jamalpur Awana, Taluk Ludhiana by M/s Punjab Dyers Association and common effluent treatment plant (CETP) of capacity 15 MLD by M/s Bahadurke Textiles and Knitwears Association Ltd. located at Bahadurke Road, dyeing complex, Ludhiana, Punjab.

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From: MS- PPCB (msppcb@gmail.com)

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Cc: ceeludhiana@yahoo.com; seezoldh2@yahoo.com

Date: Wednesday, 1 April 2026 at 02:00 pm IST

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Respected sir,

Please find attached herewith, for further necessary action at your end.

With Regards

**Member Secretary**  
**Punjab Pollution Control Board,**  
**Vatavaran Bhawan, Nabha Road,**  
**Patiala-147001**



CETP Jamalpur - PDA.pdf  
1 MB



Annexure-A (1).pdf  
1.7 MB



Annexure-B (1).pdf  
1.2 MB



Anneuxre-C.pdf  
1.3 MB



Annexure-D.pdf  
557.3 kB



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ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ  
PUNJAB POLLUTION CONTROL BOARD

No. 6502

Dated. 01/11/26

Through Speed Post/ E-mail

To

The Joint Secretary,  
Ministry of Environment, Forest & Climate Change,  
2<sup>nd</sup> floor, Prithvi Wing, Indira Paryavaran Bhawan,  
Jor Bagh Road, New Delhi-110003

**Subject:** Interim report in compliance to the decisions of personal hearing dated 05.12.2025 of Common Effluent Treatment Plant at village Jamalpur Awana, Taluk Ludhiana by M/s Punjab Dyers Association and common effluent treatment plant of capacity 15 MLD by M/s Bahadurke Textiles and Knitwears Association Ltd. located at Bahadurke Road, dyeing complex, Ludhiana, Punjab.

**Reference:** Asstt. Section officer (Impact Assessment Division) MOEF&CC e-mail dated 7.1.2026

This refers to the personal hearing held on 05.12.2025 before the Joint Secretary, Ministry of Environment, Forest & Climate Change, New Delhi, regarding the Special Purpose Vehicles (SPVs) of the Common Effluent Treatment Plant (CETP) at Jamalpur Awana and Bahadurke Textiles and Knitwears Association Ltd. (BTKAL), Ludhiana. Point-wise compliance is as follows:

**Decision no.1** CPCB and PPCB shall collect fresh water samples from the CETP discharge points as well as identified downstream locations and submit an analytical report along with geotag photographs to the Ministry. The samples should be such drawn that the claim of the PP regarding treated water in the stretch between the discharge of CETP and the point where other discharges (especially the dairy waste) meet the Budhha dariya so as to determine the contribution of pollutants by the discharges of CETP and other sources can be established.

In compliance with the personal hearing decisions, a comprehensive joint sampling was conducted by Regional Directorate, CPCB and PPCB Ludhiana on 24.02.2026. To holistically map the pollution profile and accurately determine the specific contribution of the CETP discharges versus other sources (such as dairy waste), samples were collected from different locations encompassing the entire stretch of the Budha Dariya—starting from its point of origin up to its confluence with the River Sutlej. These strategically identified locations included the CETP discharge points as well as specific upstream and downstream stretches. Results are currently awaited from the CPCB.

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**Decision no.2** The Punjab Pollution Control Board (PPCB) shall also submit its response to the proposed irrigation and reuse schemes for utilization of treated effluents from CETPs and STPs, along with the present status of implementation and future Action plan by the PPCB/ Govt. of Punjab, to the Ministry.

With regard to the proposed irrigation and reuse schemes for utilization of treated effluents from CETPs and STPs, it is informed that

- a) A committee headed by Prof. S.P Gautam, Chairman CPCB, in a meeting held on 25.11.2010 framed stringent standards (like BOD @10mg/l, TSS @20mg/l, COD @ 50mg/l, Sulphides @ 0.01 mg/l & SAR@7, RSC@ 3) so as to utilize the treated effluent of the CETPs for irrigation purpose after mixing with the STP treated water. SPVs of the CETPs prepared their DPRs to achieve the stringent standards at the time of appraisal of their projects for financial assistance (grant-in-aid) by the MoEF&CC, Government of India. However, at present none of the 03 CETPs are achieving the stringent standards as proposed by the committee. A copy of the minutes of above meeting dated 25.11.2010 are placed as per **Annexure-A**.
- b) Earlier, an affidavit was filed by the Department of Water Resources before the Hon'ble NGT on 07.03.2025, stating that the said proposal could not be sanctioned due to technical constraints and subsequent opposition from the local farmers. A copy of the reply filed by the Department of Water Resources before the Hon'ble NGT is enclosed herewith as **Annexure-B**.
- c) A fresh communication has been made to the Department of Water Resources, Chandigarh and Department of Soil and Water Conservation, Punjab vide Board's letter no. 5709 and 5710 dated 19.03.2026 to take the latest status of this scheme and future action plan on irrigations schemes for utilization of treated effluents from CETPs and STPs at Ludhiana. The reply of the same is received and the gist is as follows:
  - (i) The Department of Water Resources vide memo no. 1416/CE/DRG/PSWR/2026/E-1086734 dated 27.03.2026 has intimated that a project of Rs. 35.96 Cr has been prepared for utilizing the treated water from STPs for irrigation purpose in lower Buddha Dariya. The STPs being installed are at a distance of 16 Km upstream from the starting point of Lower Buddha Dariya. For successfully executing this project it is imperative that the water treated by STPs is not discharged back into the Buddha Dariya. Instead, the treated water needs to be carried to the starting point of the Lower Buddha Dariya. This is necessitated as the land of the Lower Buddha Dariya is under the ownership of the local panchayat's of the area and they are reluctant to allow flow of water from Buddha Dariya directly into the Lower Buddha Dariya. Alternatively, the project can be executed when the entire



quantity of water being discharged into the Buddha Dariya is treated to permissible irrigation standards.

Going through the reply of the department of Water Resource, the proposal is only for STPs and nothing has been proposed for utilizing treated effluent from CETPs. The detailed reply of Department of Water Resources may be perused as enclosed herewith as **Annexure-C**.

- (ii) Department of Soil & Water Conservation vide memo no. 5163 dated 24.03.2026 has intimated that they have assessed the feasibility of reusing treated effluent from CETPs and major STPs in Ludhiana for agricultural irrigation. It concludes that such reuse is currently not feasible due to issues related to water quality, persistent colour and odour, farmers' reluctance, lack of nearby agricultural land due to urbanization, and the high cost and impracticality of conveying water to distant fields.

Similar constraints apply to major STPs at Bhattian, Balloke, and Jamalpur. Industrial inflows affect water quality, while rapid urban development has limited nearby agricultural land. Even where reuse is possible, it's seasonal and inadequate for the large volumes generated.

Given these challenges, the Department suggests exploring alternative disposal options, including advanced tertiary treatment and Zero Liquid Discharge (ZLD).

To overcome the local issues, a 4-stage phased proposal has been developed to convey treated effluent from Ludhiana to water-deficit agricultural areas along the defunct stretch of Lower Buddha Dariya. This includes localized reuse, pipeline networks connecting major treatment plants, and development of lift irrigation infrastructure to irrigate nearly 22,000 hectares of agricultural land. However, implementation depends on key conditions such as preventing toxic inflows into STPs, rejuvenation of the Lower Buddha Dariya, obtaining formal farmer consent, and conducting detailed studies on soil and crop impacts.

The detailed reply of Department of Soil & Water Conservation may be perused as enclosed herewith as **Annexure-D**.

- d) Based on the above, it is concluded that with the current quality of treated effluent from CETPs and Buddha Dariya, along with local and location constraints and farmer reluctance, using treated water from CETPs and STPs isn't feasible at this stage. Regarding, the Future Action Plan, the concerned State Govt. departments are working on the possibilities of limited agricultural reuse of treated effluent from STPs, wherever technically feasible.

This interim report is submitted for consideration. The final report will be placed before the Ministry upon receipt of CPCB's analysis reports, please.

DA/ As above

  
Member Secretary